Firing on Voters by Naga Rebels

+

***571. Shri Bhagwat Jha Azad:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri Maurya:
Shri Bagri:
Shri S. M. Banerjee:
Shri Krishnapal Singh:
Shri Hukam Chand Kachhavaiya:
Shri Sonavane:
Shri Raghunath Singh:
Shri Bibhuti Mishra:
Shrimati Renuka Barkataki:
Shri Tula Ram:
Shri Vishwa Nath Pandey:
Shri Ram Harkh Yadav:
Shri Braj Bihari Mehrotra:

Will the Minister of **External Affairs** be pleased to state:

(a) whether underground Nagas had warned the people of four constituencies in Nagaland to refrain from casting their votes in the bye-election to the Nagaland Legislative Assembly in the months of May and June;

(b) whether they threatened the villagers through intimidating letters;

(c) whether this was followed up by an attack on the polling booth by the armed Naga hostiles; and

(d) if so, the details of the incident and the action taken in the matter?

The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh): (a) According to information received by Government the underground Nagas tried to persuade the villagers generally not to participate in the bye-elections. A total of 13 constituencies was involved but polling took place in only 4 constituencies, as candidates from other constituencies were returned unopposed.

(b) There is no definite evidence of such action though it cannot be ruled out.

(c) and (d). In Chichema (District Kohima) underground Nagas opened fire from a considerable distance. Our security forces returned the fire; there were no casualties. There was no report of any other incident at any other place where polling was held during the bye-elections. Roughly 50 per cent of the voters participated in the elections.

श्री भागवत झा आज़ाद : क्या सरकार ने यह अनुमान लगाया है कि इन उपचुनावों में 50 प्रतिशत: मतदाता जो चुनाव केन्द्रो पर नहीं आ सके वह इसलिये नहीं आ सके कि उन में से अधिकांश को मतदान केन्द्रों पर आने से रोका गया ?

वैदेशिक-कार्य मंत्रालय में राज्य-मंत्री (श्री दिनेश सिंह) : यह कहना कठिन है क्योंकि यहां भी जो चुनाव होते हैं उन में भी कोई 100 फ़ी सदी वोटर्स आते हैं ऐसी बात तो नहीं है लेकिन हो सकता है कि कुछ लोगों को रोकने के लिए दबाव भी डाला गया हो लेकिन हम ने पूरी कोशिश की थी कि जो लोग वहां पर मतदान देने आयेंगे उन की वहां पर सुरक्षा की व्यवस्था हो और उन्हें कोई दिक्कत न हो ?

श्री भागवत झा आज़ाद : क्या अभी हाल की वार्ताओं में यह बात उन से स्पष्ट कर ली गई है कि मतदान ऐसे आवश्यक कार्य में विद्रोही नागा अड़चन न डालें । और क्या इस पर उन्होंने अपनी सहमति दी है कि ऐसे कार्यों में जब कि वार्ता का यह दौर उन के और प्रधान मंत्री के बीच चल रहा है तो वह ऐसे कार्यों में रुकावट नहीं डालेंगे ?

श्री दिनेश सिंह : इस के सम्बन्ध में यहां तो वार्ता में कोई बात नहीं उठी लेकिन जब यह चुनाव होने जा रहे थे तो जो वहां पर छिपे हुए नागा हैं उन के बीच में और डिस्ट्रिक्ट ऐथारिटीज के बीच में एक समझौता हो गया था और उन्होंने कहा था कि वे रुकावट नहीं डालेंगी

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूं कि पोलिंग स्टेशंस पर जहां कि वोट्स लिये जा रहे थे क्या वहां पोलिंग स्टेशंस पर किसी प्रकार का असर व दबाव वोटर्स पर इन विद्रोही नागाओं की तरफ़ से डाला गया था ?

श्री दिनेश सिंह : जी नहीं, ऐसी तो कोई सूचना नहीं मिली है ।

श्री म० ला० द्विवेदी : जैसा कि मंत्री महोदय ने बतलाया कि जो लोग वोट डालने आना चाहते हैं उन की सुरक्षा का प्रबन्ध सरकार की ओर से किया जाता है लेकिन मैं यह जानना चाहता हूं कि जो लोग वोट डाल कर लौट जाते हैं उनकी बाद की सुरक्षा का प्रबन्ध भी क्या कोई सरकार ने सोचा है कि जो लोग वोट डाल कर लौटेंगे और उन की जान व माल को कोई खतरा हो तो उस की सुरक्षा की व्यवस्था होवे ?

श्री दिनेश सिंह : इस की व्यवस्था तो पूरे नागालैंड की सुरक्षा की व्यवस्था है ।

श्री विभूति मिश्र : अभी मंत्री महोदय ने अपने उत्तर में बतलाया कि चिचेमा में अंडरग्राउन्ड नागाज ने फायरिंग की । इस समय प्राइम मिनिस्टर साहबा बैठी हुई हैं तो मैं जानना चाहता हूं कि जो उन नागा लीडर्स से बातचीत हो रही है उस में वोटिंग में फायरिंग जैसी चीज का भी जिक्र हुआ है क्योंकि इस तरह की हरकतें करके नागा लोग मूल सिद्धान्त का ही विरोध कर रहे हैं ?

श्री दिनेश सिंह : जी नहीं मैं ने अभी अर्ज किया कि उस की बात तो नहीं हुई लेकिन वहां यह तय हो गया था कि ऐसा नहीं करेंगे केवल एक जगह ऐसी बात हुई है ।

Shri S. C. Samanta: Is Government aware that before the election took place, some hostile Naga agents were propagating in these areas and they were not arrested? Is it true?

Shri Dinesh Singh: They were propagating, and I think they had also written some letters to others.

Shri Hem Barua: In view of the fact that the so-called cease-fire agreement stipulates that no party, neither the Indian party nor the Naga party, would ever take recourse to arms and as the Minister has just now admitted that they had taken recourse to arms, may I know whether the Government do not think that this is a clear violation of the so-called cease-fire agreement? If the Government do think so, why is it that the Prime Minister has not brought this matter specifically to the notice of the underground leaders when they saw her recently in Delhi?

Shri Dinesh Singh: I tried to point out that bye-elections are taking place in a number of constituencies. There had been an agreement between the parties that the underground would not disturb them. Firing took place in one. It is very difficult to say who were the people who fired, but the fire was returned. It is certainly a violation, but we felt that it was not such a big matter that it should be taken up, because it did not materially affect the elections.

Shri Hem Barua: On a point of order, Sir. I wanted to know whether the Government tried to do it or not and the reply was "we are trying to do it". Whatever that might be, the Minister says this is not a big matter. I say it is a big matter since it is a violation of the cease-fire agreement between the two parties. Even Mr. Angami, the new Chief Minister, has said recently that there has been no violation of the cease-fire agreement. But my information is this and that has been corroborated by the Minister that they took recourse to firing and there had been firing.

Mr. Speaker: Whatever else it may be, it is not a point of order.

Shrimati Savitri Nigam: While replying to a supplementary by Mr. Samantha, the Minister mentioned that the Naga rebels were not only misguiding the people, but also they have written letters to the voters not to vote. May I know how many such people who were going around misguiding the people were arrested by the Government?

Mr. Speaker: He has answered it already.

Shri Dinesh Singh: I said, we have not arrested.

Shri P. C. Borooah: From the pace of military preparation that of Naga hostiles are carrying on with the help of the Chinese and Pakistanis and in view of their taking recourse to firing on voters going to the polls, do the Government think that a large number of Naga hostiles are not in favour of continuing any negotiations for a settlement within the framework of the Indian Constitution? May I know what drastic steps Government propose to take to put down the activities of the Naga hostiles?

Shri Dinesh Singh: No, sir; it is not the assessment of the Government that a large number of people do not want a peaceful solution. On the other hand, we feel that a large number of people do want a peaceful solution.

भारत–पाकिस्तान संघर्ष के बारे में अमरीकी प्रतिरक्षा सचिव का वक्तव्य

+

*572. **श्री सिद्धेश्वर प्रसाद :**
श्री प्र० चं० बरुआ :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान सीनेट विदेश सम्बन्धी समिति के समक्ष अमरीकी प्रतिरक्षा सचिव श्री मैक्नमारा द्वारा दिये गये इस आशय के वक्तव्य की ओर दिलाया गया है कि भारत पाकिस्तान संघर्ष बुनियादी तौर पर हिन्दू मुस्लिम संघर्ष था ;

(ख) क्या उनका ध्यान उन के इस वक्तव्य की ओर भी दिलाया गया है कि संघर्ष अमरीका के दबाव के परिणाम स्वरूप ही समाप्त हुआ था ; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Yes, Sir.

(c) We were naturally surprised at Mr. McNamara's statement and took up the matter with U.S. Authorities in Washington and with U.S. Ambassador in New Delhi.

We consider that the views expressed by the U.S. Defence Secretary are his personal views and not the views of the U.S. Government.

श्री सिद्धेश्वर प्रसाद : क्या वैदेशिक कार्य मंत्री से मैं यह जान सकता हूं कि न केवल श्री मैक्नमारा ने एक ऐसा वक्तव्य दिया जिससे भारत पाकिस्तान सम्बन्धों पर बहुत असर पड़ सकता है बल्कि ऐसी सूचना भी प्रकाश में आई है कि उस के पीछे अमरीकी सरकार की सूचना का ही आधार नहीं था बल्कि ऐसी सूचना भी मिली है कि सी० आई० ए० ने पाकिस्तान को भारत पर हमला करने के लिए भड़काया और उस की योजना बनाई, यदि ये बातें सच हैं तो इस सम्बन्ध में भारत सरकार ने अमरीका सरकार का ध्यान इस ओर खींचने के लिए क्या किया और अमरीकी सरकार की क्या प्रतिक्रिया रही ?

Shri Swaran Singh: With regard to the two points mentioned in (a) and (b), I have clarified the position that he did make that statement and we took up the matter with him. I could not follow the hon. member. Is he